

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**BENGALURU BENCH**

ITEM No.11  
I.A No. 276, 565 & 591/2022 in  
**C.P (IB) No. 137/BB/2019**

**IN THE MATTER OF:**

M/s. India Renewable Energy Development  
Limited  
Vs.  
M/s. Nobel Inspat & Energies Ltd.,

... Petitioner  
... Respondent

**Order under Section 7 of I & B Code, 2016**

**Order delivered on 17.02.2023**

**CORAM:**

**JUSTICE (RETD.)T. KRISHNAVALLI**  
**HON'BLE MEMBER (JUDICIAL)**

**SH. MANOJ KUMAR DUBEY**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For I.A No. 276, 565 & 591/2022 : Shri.K.Dushyanth Kumar

**ORDER**

**I.A. No. 276, 565 & 591/2022**

1. Heard Shri.K.Dushyanth Kumar, Learned PCS for the Applicant.
2. Pursuant to the order dated 31.01.2023 written submission is filed by the learned Counsel for the Applicant vide Diary No. 845 dated 14.02.2023 and the same is taken on record. The Learned Counsel for the Applicant is directed to file judgement/citations in support of IAs.
3. List on 10.03.2023.

Sd/-

**MANOJ KUMAR DUBEY**  
**MEMBER (TECHNICAL)**

Sd/-

**T.KRISHNAVALLI**  
**MEMBER (JUDICIAL)**

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